

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/6206/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, ✓ Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 24th October, 2019

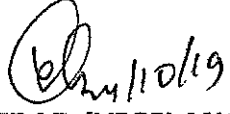
Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/4998 Date 19.10.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 25.10.2019 till the morning of 30.10.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
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Memo NO.HC.VII-119/2001/6207/A, dated 24.10.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)